

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


C.P No. 31/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Bijay Kumar Jaiswal & Ors -Vs- Shree Valley Realtors Pvt Ltd & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. Shri Jishnu Saha, Sr. Adv.
- 2. Shri Sreyas Sen, Adv.
- 3. Shri S. K. Gupta, Adv.

for the Respondent/ }  C.P
17/09/18

- 1. Mainak Bose
 - 2. Deepreet Ray Choudhury
 - 3. Anvita Ray
- Advocate

for Petitioner 
17/9/18

ORDER

Ld. Counsel for petitioner and respondent is present.

Ld. Senior Counsel appearing for the respondent submit that an interim application is being filed by serving copy to the Ld. Counsel appearing for the applicant and applicant is directed to file reply affidavit within 2 weeks by serving copy of reply affidavit to the respondent. Respondent is directed to file rejoinder, if any, within 2 weeks of the date of receipt of reply affidavit by serving copy to the applicant.

List the IA, if numbered, along with CP for further consideration on 09/10/2018.

A pink rectangular stamp with the handwritten initials 'sl' in black ink.

(Jinan K.R.)
Member (J)